

इस सम्बन्ध में आवश्यक कार्यवाही के लिये राज्य सरकार से आग्रह करने का है ?

कृषि मंत्रालय में राज्य मंत्री (श्री शेर सिंह) (क) जी नहीं।

(ख) और (ग). प्रश्न ही नहीं उठते।

Financial Crisis in Sugar Mills of Southern States

*106. SHRI M. K. KRISHNAN ·
SHRI P K DEO :

Will the Minister of AGRICULTURE (KRISHI MANTRI) be pleased to state :

(a) whether Government are aware that the sugar mills in the Southern States are facing serious financial crisis due to hold-up of heavy stocks ;

(b) whether Government have received any memorandum in this regard ; and

(c) the steps taken by Government for immediate solution of the problem ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (KRISHI MANTRALAYA MEN RAJYA MANTRI) (SHRI SHER SINGH): (a) The sugar factories in the Southern States have made representations in this regard.

(b) Yes, Sir.

(c) To reduce the difficulties of factories carrying larger proportion of stocks to production, releases of sugar for sale are now being made in proportion to stocks held instead of production. Additional releases of sugar have also been given to such factories.

कृषि जोतों की अधिकतम सीमा को कम करना

*107. श्री जगन्नाथ राव जोशी :
श्री अटल बिहारी वाजपेयी :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या देश में कृषि जोतों की अधिकतम सीमाओं को कम करने की मांग की ओर सरकार का ध्यान दिलाया गया है ; और

(ख) यदि हा, तो सरकार ने इस सम्बन्ध में क्या निर्णय किया है ?

कृषि मंत्रालय में राज्य मंत्री (श्री अन्नासाहेब पी० शिन्दे) (क) जी हाँ।

(ख) यह मामला केन्द्रीय मृमि सुधार समिति को सौंपा गया है।

Relay Hunger-strike by Workers of Bailadila Iron Ore Project, Madhya Pradesh

*108 SHRI S P BHATTACHARYYA : Will the Minister of LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) be pleased to state

(a) whether the attention of Government has been drawn to relay hunger-strike by the workers of the Bailadila Iron Ore Project, Madhya Pradesh ;

(b) if so, the reasons for the hunger-strike , and

(c) the reaction of the Government thereto ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) (SHRI R. K. KHADILKAR) (a) Yes, Sir.

(b) and (c). Earlier one of the workers' unions had submitted a charter of demands to the Management regarding implementation of revised pay-scales and other fringe benefits as recommended by the Wage Structure Committee. The dispute was taken up in conciliation by the Assistant Labour Commissioner (Central), Raipur. Even during the pendency of the conciliation proceedings